

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.28&47/2020 in CP No.810/241/HDB/2019
NAME OF THE COMPANY	TCI Finance Ltd & 11 others
NAME OF THE PETITIONER(S)	Neera Agarwal & 2 others
NAME OF THE RESPONDENT(S)	TCI Finance Ltd & 11 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Petitioner appeared.

Learned counsel for R1, R6 & R8 appeared.

Learned counsel for R2 appeared.

Learned counsel for R3- R5 appeared.

Learned counsel for R9 & R10 appeared.

We direct the parties to complete pleadings within two weeks by exchanging inter-se.

Matter stands adjourned to 06.05.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL